

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 15-05-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 62 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others Vs The state of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana state and others	Mr.Thakur Rajkumar Singh Party in person Mrs.H.Yasmeen Ali for R1, R2, R4 & R5 Mr.T.Sai Krishnan for R3 M/s. Rajasekhar for R7 & R8 M/s. Rohan Cherian for R9 Mr.M.V.Pratap Kumar for R10 M/s. Abdul Saleem & Taaurs Associates for R11 M/s.M.V.Durga Prasad for R12, R15 to R22 M/s.Krishna Ravindran for R13 M/s. Selvendrass for R21 M/s. Rank Associates for R22	17.07.2018
2	Application No.61 of 2015(SZ)	Human Rights & Consumer Protection Cell Trust, Hyderabad, Telangana State Vs The State of Telangana, Rep by its Chief Secretary, Hyderabad, Telangana and 7 others	Shri. Thakur Rajkumar Singh Party in Person Smt.H.Yasmeen Ali for R1,R5 to R7 Mr.T.Sai Krishnan for R2 &R3 M/s. Mission Legal Ramesh Ganapathy for R4	17.07.2018
3	Application No.68 of 2016(SZ)	Mr.P.S.Ramulu, Gudiyatham Taluk, Vellore Dist. Vs The State of Tamil Nadu, Rep by its Secretary, Environment & Forest, Chennai and 9 others	M/s.R.Prabakar Counsel for Applicant M/s E.Manoharan for R1, R4 , R5 & R6 ,R7 M/s.Azhagam Perumal for R2 & R3 M/s. Ramesh Kumar for R8 & R9 M/s.McGan Law Firm for R10	17.07.2018

4	<p>M.A.No.103 of 2017 (SZ) IN Application No.26 of 2016(SZ)</p> <p>Application No.26 of 2016(SZ)</p>	<p>Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others Vs The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others</p> <p>Disha-A Life School and P.K.D College of Education Rep. by its Kullakapalayam Pirivu, Pollachi and 6 others Vs The State of Tamilnadu Rep by its Director Dept of Environment & Forest, Chennai and others</p>	<p>M/s.N.L.Rajah Counsel for Applicant</p> <p>M/s.E.Manoharan for R1 M/s. H.yasmeen Ali for R2 & R3 M/s. Santhanaraman, Sivakumar for R4 & R5</p> <p>M/s.N.L.Rajah Counsel for Applicant</p> <p>M/s.E.Manoharan for R1 M/s. H.yasmeen Ali for R2 & R3 M/s.Santhanaraman, Sivakumar for R4 & R5</p>	17.07.2018
5	Application No. 50 of 2016 (SZ)	<p>S.Paul Raj Kayalpattinam, Thiruchendhur Taluk. Vs The Commissioner, Kayalpattinam Municipality, Tuticorin District & another</p>	<p>M/s.Yogeshwaran .A Counsel for Applicant</p> <p>M/s.Abdul Saleem for R1 M/s.S.Azhagam Perumal for R2</p>	17.07.2018
6	Appeal No. 124 of 2016 (SZ)	<p>Samata, Rep. by its R. Ravi, Vizakhapatnam Vs The Union of India, Through the Secretary, MoEF & CC, New Delhi and 2 others</p>	<p>M/s. Ritwick Dutta, Counsel for Appellant</p> <p>M/s. M.Sumathi for R1 Mr. T.Sai Krishnan for R2 M/s. A.Ramesh Kumar for R3</p>	17.07.2018
7	Appeal No.146 of 2016 (SZ)	<p>System Alloys Rep., by its Managing Partner, Bangalore Vs Karnataka State Pollution</p>	<p>M/s.Gunasekaran Associates Counsel for Appellant</p> <p>M/s. R.Thirunavukarasu For R1</p>	17.07.2018

		Control Board, Rep., by its Member Secretary and 5 others	Mr. Devaraj Ashok for R2 to R4	
8	Appeal No.85 of 2017(SZ)	Hindustan Petroleum Corporation Limited, Rep.,by its Chief Regional Manager, Alwarpet, Chennai Vs Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 3 others	M/s. King & Partridge M.Vijayan Counsel for Appellant M/s. Rita Chandrasekar for R1 & R2 M/s. Babu Muthumeeran for R4	17.07.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
9	Application No.47 of 2016 (SZ)	Tirumalasetti Srinivas, Pattiseema, West Godavari Dist., Andhra Pradesh Vs Government of India, MoEF & CC, Rep. by its secretary, New Delhi and others	M/s. A.Santosh Kumar Counsel for Applicant M/s.G.M. Syed Nurullah Sheriff for R1 M/s. H.Yasmeen Ali for R2 to R5	17.07.2018
10	Application No. 259 of 2016(SZ)	Mr.Sakeer Malappurama District Kerala State – 679 583 Vs State of Kerala Rep., by its Secretary, Fisheries and Port Department, Government Secretariat, Thiruvananthapuram, Kerala State and 5 others	M/s. P.Deepak Counsel for Applicant M/s.E.K.Kumaresan for R1,R2 & R3,R6 M/s.Me.Saraswathy for R4 M/s.Vidhyalakshnmi vipin for R5	17.07.2018
11	Application No.135 of 2016(SZ)	Dr.C.K Sreedharan, IFS (Rtd), Manapakkam, Chennai Vs Secretary to Government, Public Works Department, Government of Tamil Nadu, Chennai and 3 others	M/s. M.Chandrasekaran Counsel for Applicant M/s.E.Manoharan for R1, R2 M/s. H.Yasmeen Ali for R3 M/s. Su.Srinivasan for R4	17.07.2018

For further details, please log on to our website www.greentribunal.gov.in

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